

about the harassment by officials of employees and large scale suspensions/disciplinary proceedings against Railway workers at Jhajha and Jamalpur Workshops, Eastern Railway;

(b) the number of workers suspended or proceeded against at these two places in the last 12 months;

(c) whether any inquiry has been ordered in this regard; and

(d) if so, the result thereof?

**The Minister of Railways (Shri C. M. Poonacha):** (a) No.

(b) Jamalpur . . . . . 70  
Jhajha . . . . . 172

(c) In view of the answer to part (a), the question of any enquiry about alleged harassment does not arise and no such enquiry has been ordered. Of course, in each case of disciplinary action, an enquiry under the Discipline and Appeal Rules was ordered where the procedure required it.

(d) Does not arise

#### **Water Supply to Railway Employees at Jhajha**

**2657. Shri Kedar Paswan:  
Shri Madhu Limaye:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the water supply to Railway employees at Jhajha (E.R.) is restricted to certain hours and is also insufficient;

(b) whether the employees returning from duty at odd hours are inconvenienced as a result thereof;

(c) whether this water supply has been declared unhygienic by the concerned specialists;

(d) whether the filtering plant at Jhajha has been out of order for quite some time;

(e) whether the Railway tank is not maintained in hygienic conditions; and

(f) if so, the action taken by the Railway administration to remove the cause of these complaints?

**The Minister of Railways (Shri C. M. Poonacha):** (a) Yes The supply is, however, not considered insufficient for normal requirements.

(b) No.

(c) to (f). At Jhajha, the filtration plant, which was installed in 1953, is not working efficiently. On isolated occasions, the water has been found unsatisfactory, particularly during and immediately after rains. Samples are tested every day by the doctors for residual chlorine and on those isolated days when the sample is found to be having inadequate residual chlorine, the staff are warned to draw water from the open wells provided in the colony. In the meantime, overhauling of the filtration plant has been taken in hand. This is expected to be completed by 30-9-67 and after its completion, it is expected that there would be no grounds for such complaint.

#### **Engineers for Precision Instrument Factory, Kerala**

**2658. Shri A. Sreedharan:** Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether a decision has been taken to requisition the services of some Engineers serving with the Kerala Government for various positions in the precision instrument factory in Kerala; and

(b) if so, their number?

**The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed):** (a) and (b). It has been ascertained from the Instrumentation Ltd., that one Project Engineer and an Assistant Engineer of the Kerala Government have joined that organisation on deputation.